

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
'GOLI VADA PAV PVT LTD' OPERATING IN FAST-FOOD RETAIL AT
MULTIPLE PLACES IN INDIA**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Goli Vada Pav Private Limited. PAN: AACCB5297K1 CIN: U15130MH2003PTC143785
2.	Address of the registered office	Shop no 4, Citilight CHS, Sector 1 Koparkhairane, Navi Mumbai, Maharashtra, Pin 400709.
3.	URL of website	https://www.golivadapav.com/
4.	Details of place where majority of fixed assets are located	Plot No. A-37-1, MIDC Industrial Area, Near Riyasat Kata, Talaja, Taluka Panvel, District Raigad - 410 208
5.	Installed capacity of main products/ services	The Corporate Debtor had COCO and FOFO retail outlets with critical inputs being supplied to franchisees. At peak operations 70,000 Vada Pavs were sold daily. Currently there are hardly any operations.
6.	Number of employees/ workmen	Based on claims, there are ___ employees, nil workers. However, there are no operations and as such no work for the employees.
7.	Eligibility for resolution applicants under Section 25(2)(h) of the Code	-Each Resolution Applicant to have Net Worth of at least Rs.10 crores as evidenced by a CA certificate and audited financial statements. -Refundable EMD of Rs. 25 Lakhs to be submitted along with EOI by each Resolution Applicant - Resolution Applicant must have relevant industry/ sector experience -Resolution Applicant to give affidavit and proof that they are not ineligible under section 29(A) of the IBC 2016.
8.	Last date for receipt of expression of interest along with refundable EMD of Rs. 25 Lakhs	11 th March 2024
9.	Date of issue of provisional list of prospective resolution applicants	18 th March 2024
10.	Last date for submission of objections to provisional list	23 rd March 2024
11.	Date of issue of final list of prospective resolution applicants	31 st March 2024
12.	Date of issue of information memorandum, evaluation	5 th April 2024 (subject to physical copy of confidentiality undertakings been received prior to-

	matrix and request for resolution plans to prospective resolution applicants	31 st March 2024)
13.	Last date for submission of resolution plans	5 th May 2024
14.	Process email id to submit Expression of Interest	cirpgv2023@gmail.com

A prospective Resolution Applicant who needs any further details including last available financial statements, lists of creditors can login into the IBBI portal or send email to cirpgv2023@gmail.com



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